

Office of District Magistrate, Meerut

Ref.No 1741/G/O.A/426/2023

Date- 17/02/2023

To,

Mr.GIGI.C.George,  
Standing Council  
Advocate of State of UP ,  
New Delhi.

**Sub: Report in compliance of the order dated 25/11/2022 passed by Hon'ble NGT, New Delhi in Original Application No 426 of 2022 M.W. Qureshi Versus State of Uttar Pradesh.**

Sir,

That in compliance of the earlier order dated 15/7/2022 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No 426 of 2022 M.W. Qureshi Versus State of Uttar Pradesh , a Joint Committee comprising of Sub District Magistrate, Sadar, Senior Geophysicist, U.P. Ground Water Department and Regional Officer, U.P. Pollution Control Board was constituted vide letter no 621/G/OA No 426/2022 dated 21/07/2022, which is annexed as **annexure-1**. The joint committee inspected the questioned unit namely M/s Al Saquib Export Pvt Ltd, Alipur, Hapur Road, Meerut on dt.22/08/2022 . The report of committee has been submitted before Hon'ble NGT by Regional Officer, UPPCB vide its letter no 1060/G/OA-426/MW Qureshi/2022 dt. 07/10/2022 through email. The same is annexed as **annexure-2**.

That in compliance of the earlier order dated 10/10/2022 passed by the Hon'ble NGT, ground water samples were collected by RO,UPPCB,Meerut . The ground water sampling report and the report of Ground Water Department regarding conformity with BIS standards are annexed herewith as **annexure-3**.

That a latest inspection of the said unit was conducted by UPPCB on 21/1/2023 which is annexed as **annexure - 4** .

That in compliance of the order dated 25/11/2022 passed by the Hon'ble NGT, Municipal Corporation, Meerut and Tehsildar, Sadar, Meerut have been ordered to remain present before Hon'ble NGT on 22/02/2023 for assisting. (**annexure-5**)

The above ATR is forwarded to you with the request that the same may be placed before the Hon'ble Tribunal.

Enclosure: As above

Yours Sincerely

*(Signature)*  
17/2/2023  
(Deepak Meena)  
District Magistrate

Copy to: Additional District Magistrate (City), Meerut for information and necessary action.

*(Signature)*  
ADMC

संख्या 671/9/0.A.426/2022

दिनांक: 21.7.2022

सेवा में

1. जिलाधिकारी, सदर, मेरठ।
2. सीनियर जीओओ फिलिस्टर गाउड वाटर डिपार्टमेंट, मेरठ।
3. क्षेत्रीय अधिकारी, उ०प्र०प्रदूषण नियंत्रण बोर्ड, मेरठ।

विषय

मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० न०-426/2022 में पारित आदेश दिनांक 15.07.2022 के अनुपालन के संबंध में।

संदर्भ

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० न०-426/2022 में पारित आदेश

दिनांक 15.07.2022 के मुख्य अंश निम्नवत् है-

1. In view of the averments made in the application, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of State PCB, State Ground Water Board (SGWB) and District Magistrate, Meerut. Joint Committee shall meet within four weeks, undertake site visits, look into the grievances of the applicant, verify the factual position and take requisite remedial action by following due process of law. State PCB will be the Nodal agency for coordination and compliance.
2. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for further consideration on 10.10.2022.

मा० राष्ट्रीय हरित अधिकरण द्वारा पारित उक्त आदेशों के अनुपालन हेतु ज्वाइंट कमेटी हेतु आपको नामित किया जाता है तथा निर्देशित किया जाता है कि स्थलीय निरीक्षण हेतु क्षेत्रीय कार्यालय, उ०प्र०प्रदूषण नियंत्रण बोर्ड, मेरठ में समन्वय स्थापित करते हुए ससमय अनुपालन आख्या मा० राष्ट्रीय हरित अधिकरण में दाखिल करने हेतु कार्यवाही सुनिश्चित करें।

संलग्नक : मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश की प्रति।

भवदीय

(दीपक मीणा)  
जिलाधिकारी,  
मेरठ

प्रतिलिपि

1. सदर, सीनियर महादय, उ०प्र०प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।
2. क्षेत्रीय अधिकारी, उ०प्र०प्रदूषण नियंत्रण बोर्ड, मेरठ को इस निर्देश के साथ कि उपरोक्त निर्देशित अधिकारियों से समन्वय स्थापित कर ससमय अनुपालन आख्या मा० राष्ट्रीय हरित अधिकरण में दाखिल करने हेतु कार्यवाही सुनिश्चित करें।

जिलाधिकारी,  
मेरठ

To,  
The Registrar(General),  
National Green Tribunal  
Principal bench  
New Delhi

No. 1060/61 OA-426/MW(Qureshi)/2022

Date 07/10/22

Subject : Action Taken report in compliance of order dated 15-07-2022 passed by NGT on OA No 426/2022 titled by M.W. Qureshi versus state of uttar Pradesh.

Sir,

In the above noted case Hon'ble Tribunal has directed that

".....2. In view of the averments made in the application, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of State PCB, State Ground Water Board (SGWB) and District Magistrate, Meerut. Joint Committee shall meet within four weeks, undertake site visits, look into the grievances of the applicant, verify the factual position and take requisite remedial action by following due process of law. State PCB will be the Nodal agency for coordination and compliance.

3. Factual and action taken report may be furnished within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF....."

In pursuant to said directions a joint committee of State PCB, State Ground Water Board (SGWB) and District Magistrate, Meerut was inspected the alleged unit M/s Al Saqib export Pvt Ltd Alipur Hapur Road, Meerut on dated 22-08-2022. In this regard a joint factual report has been submitted by the above team (factual report attached).

The questioned unit M/s Al Saqib export Pvt Ltd Alipur Hapur Road, Meerut have valid CTO air and water valid upto 31-12-2023 (CTO attached). According a factual and action taken report is being submitted along with the present letter for kind perusal and further action in this regard.

With regards,


Enclosure : 1. Factual report of joint team.  
2. CTO Air and Water certificate

Your's faithfully,

  
(Vijay)

Regional Officer,  
Meerut

Copy : District magistrate, Meerut for information and necessary action.

  
Regional Officer

9/2

**Report regarding Order dated 15-07-2022 passed by Hon'ble NGT in OA No. 426/2022.**

Pursuant to the direction given by Hon'ble NGT order dated 15-07-2022 in OA No. 426/2022. The main relevant contents of the order are as under :-

".....2. In view of the averments made in the application, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of State PCB, State Ground Water Board (SGWB) and District Magistrate, Meerut. Joint Committee shall meet within four weeks, undertake site visits, look into the grievances of the applicant, verify the factual position and take requisite remedial action by following due process of law. State PCB will be the Nodal agency for coordination and compliance.

3. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF....."

In compliance of the above order, the following officials from the offices of District Magistrate, Meerut, UP Pollution Control Board, Meerut and State Ground water Board (SGWB), Meerut inspected the place mentioned in the order on dated 15-07-2022.

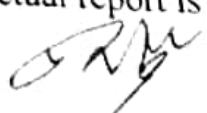
- |                        |   |   |
|------------------------|---|---|
| 1. Rameshwer Prasad    | - | Tehsildar, Meerut                       |
| 2. Ram Lal Singh       | - | Revenue Inspector Tehsil, Meerut        |
| 3. Aditya Kumar Pandey | - | Senior Geophysicist, SGWB, Meerut       |
| 4. Prakhar Kumar       | - | AEE, UP Pollution Control Board, Meerut |

The Joint committee inspected the questioned M/s Al Saqib export Pvt Ltd Alipur Hapur Road, Meerut Unit on dated 22-08-2022. The observations are as below:-


1. M/s Al Saqib export Pvt Ltd Alipur Hapur Road, Meerut is an Integrated slaughter House establish in the year 2000.
2. The said slaughter House comprises of slaughter section, larrage section, slaughter Meat processing section, d-freezer section, rendering section and meat packaging section.
3. The maximum slaughtering capacity of the said unit is 480 buffalos per day and 1140 goats per day. The maximum frozen meat processing capacity including Tallow and bone meal is 29535MT per year.
4. Unit has installed a boiler of 04TPH capacity. The steam is utilized in rendering section the fuel used in boiler is L.D.O. with stack height 30mtr from ground level. Unit has installed a Blood meal plant also.
5. Unit has installed an effluent treatment plant (ETP) which comprises of units i.e. Oil and gress separate, Gravity separate, equalization tank, primary clarifier, aeration tank, secondary clarifier, clear water tank, sand and carbon filter. The treated water is being utilized by the unit in its on land for irrigation purpose, The area of the field is approximately 11 hect. at the time of inspection the ETP found operational and at the outlet of ETP sample was collected, after analysis the parameters was found to be Ph 7.8, BOD 26mg/l, COD 204mg/l, TSS 46mg/l. Analysis Report is annexed as annexure-1.
6. The said integrated slaughter house was found operational.

7. Regarding slaughtering of animals, a report by govt. veterinary officer Meerut of the month April 2022, May 2022, June 2022, July 2022, August 2022 is here by being annexed as annexure-2.
8. A report by Senior Geophysicist, SGWB, Meerut by letter no 372 dated 31-08-2022 is here by being annexed as annexure- 3
9. During inspection No reverse boring regarding discharge of pollutant into the underground water was observed.
10. Photograph taken at the time of inspection is annexed as annexure-4.


A factual report is being submitted for kind perusal and further action in this regard.

  
(Prakhar Kumar)

AEE  
UP Pollution Control Board  
Meerut

  
(Ram Lal Singh)

RI Tehsil,  
Meerut

  
(Rameshwar Prasad)

Tehsildar,  
Meerut

  
(Aditya Kumar Pandey)

Senior Geophysicist,  
SGWB,  
Meerut

**U.P. Pollution Control Board  
Meerut  
ANALYSIS REPORT  
Details of Ground Water Sample Reports**

S.N.	Sampling Point	Date of Sample	pH	Conductivity (µS/cm)	Turbidity (NTU)	TDS (mg/l)	Total Hardness (mg/l)	Ca (mg/l)	Mg (mg/l)	Chloride (mg/l)
1	Tubewell in jamaa mahmudiya alipur hapur road meerut	28.10.22	8.12	930	15	360	370	260	110	65
2	Handpump in Sheikh Siddique Kahnistan Alipur Hapur Road Meerut	28.10.22	8.15	630	25	180	250	170	80	50
3	Handpump Narera Village Road Near Tubewell Meerut	28.10.22	8.01	880	10	570	350	240	110	75
4	Handpump Near Masjid Narera Village Meerut	28.10.22	8.82	910	5	590	360	260	100	85
5	Borewell in Premissess of M/S Al Saqib export P.Ltd. Alipur Jijmana Hapur Road Meerut near Admin Sloughring Block	28.10.22	8.88	590	5	350	240	170	70	65
6	Borewell in Premissess of M/S Al Saqib export P.Ltd. Alipur Jijmana Hapur Road Meerut near Rindrums	28.10.22	7.99	620	5	370	250	170	80	55

*Signature*  
Analysed By: *Signature*  
JRF/IA

*Signature*

शेक.

सीनियर जियोफिजिसिस्ट,  
भूगर्भ जल विभाग, खण्ड-मेरठ।

सेज में,

क्षेत्रीय अधिकारी,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड, मेरठ।

पत्रांक: 545 / भू०ज०वि०ख०मेरठ / अघि० / 2022.

दिनांक- 11-11-2022

विषय- मा० राष्ट्रीय हरित अधिकरण, में योजित ओ०ए०संख्या-426/2022, में पारित आदेश दिनांक-10.10.2022 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या-1212/G/OA-426/M.W.QURASHI/2022, दिनांक-11.11.2022 के कम में अवगत कराना है कि आपके द्वारा घाही गयी भूगर्भ जल गुणवत्ता टिप्पणी के उन में आप के कार्यालय द्वारा प्रेषित भूजल गुणवत्ता विस्तरेण रिपोर्ट पैरामीटर यथा (Ph.conductivity,turbidity,TDS,total hardness calcium,Chloride & Mg(mg/l)) BIS (भारतीय मानक ब्यूरो) के पेयजल मानक की अधिकतम लिमिट के अनुरूप है।

भवदीय

  
सीनियर जियोफिजिसिस्ट



Phone & Fax :- 0121-2577676  
Email id :- [romeerut@uppcb.com](mailto:romeerut@uppcb.com)

क्षेत्रीय कार्यालय  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

पत्रांक- 1614/G/OA-426/2023

पॉकेट-TC-3/2, पल्लवपुरम फेज-II, मोदीपुरम, मेरठ-250110

दिनांक- 23/1/2023

सेवा में,

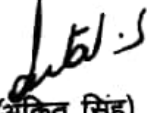
अपर जिला मजिस्ट्रेट(नगर),  
मेरठ ।

विषय- मा0राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 426/2022 के संबंध में ।  
महोदय,

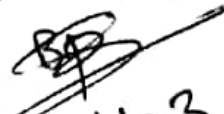
कृपया उपरोक्त विषयक अपने पत्रांक-2054/जे0ए0प्रथम/18-मा0एनजीटी/2022  
दिनांक-21/12/2022 का संदर्भ ग्रहण करने का कष्ट करें, तत्कम में मै0अल साकिब एक्सपोर्ट प्रा0लि0,  
अलीपुर, हापुड़ रोड, मेरठ का निरीक्षण दिनांक-21/01/2023 को किया गया । निरीक्षण आख्या मूलरूप में  
पत्र के साथ संलग्नकर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है ।

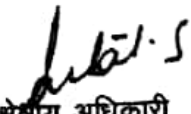
संलग्नक-उपरोक्तानुसार ।

भवदीय

  
(अकित सिंह)  
क्षेत्रीय अधिकारी

प्रतिलिपि- जिलाधिकारी महोदय, मेरठ को सादर सूचनार्थ प्रेषित ।

  
23/1/23

  
क्षेत्रीय अधिकारी

9/1/23

मा0राष्ट्रीय हरित अधिकरण द्वारा ओ0ए0 संख्या-428/2022 में पारित आदेश दिनांक-25/11/2022 के संदर्भ में मै0अलसाकिब एक्सपोर्ट प्रा0लि0, अलीपुर, हापुड़ रोड, मेरठ की निरीक्षण आख्या ।

अपरजिला मजिस्ट्रेट(नगर), मेरठ के पत्रांक-2054/जे0ए0प्रथम/18-मा0एनजीटी/2022 दिनांक-21/12/2022 के संदर्भ में मै0अल साकिब एक्सपोर्ट प्रा0लि0, अलीपुर, हापुड़ रोड, मेरठ का निरीक्षण दिनांक-21/01/2023 को किया गया । निरीक्षण आख्या निम्नवत है-

1. मै0अल साकिब एक्सपोर्ट प्रा0लि0, अलीपुर, हापुड़ रोड, मेरठ एक इंटीग्रेटेड स्लाटर हाउस है जिसकी स्लाटरिंग क्षमता 480मैस प्रतिदिन तथा 1140बकरियां प्रतिदिन की है । फोजन मीट प्रोसेसिंग की क्षमता टैलो तथा बोन मिल मिलाकर कुल 29535मी0टन/वर्ष की है ।
2. उक्त इकाई वर्ष 2000 से स्थापित है ।
3. इकाई में इंटीग्रेटेड स्लाटर हाउस के अंतर्गत स्लाटर सेक्शन , लेराज सेक्शन, स्लाटर मीट प्रोसेसिंग सेक्शन, फीजर सेक्शन, रेण्डरिंग सेक्शन तथा मीट पैकिंग सेक्शन हैं ।
4. उद्योग में औद्योगिक उत्प्रवाह के शुद्धीकरण हेतु उत्प्रवाह शुद्धीकरण संयंत्र स्थापित है जिसकी मुख्य इकाइयां निम्नवत हैं-
  1. आयल एण्ड ग्रीस सेपरेटर ।
  2. ग्रेविटी सेपरेटर ।
  3. इक्वलाइजेशन टैंक ।
  4. प्राइमरी क्लेरीफायर ।
  5. एयरेशन टैंक ।
  6. सेकेंडरी क्लेरीफायर ।
  7. क्लीयर वाटर टैंक ।
  8. सैण्ड फिल्टर ।
  9. कार्बन फिल्टर ।
  10. स्लज ड्राइंग बेडस ।
5. उद्योग द्वारा शुद्धीकृत उत्प्रवाह का प्रयोग सिंचाई हेतु स्वयं की 11हैक्टेयर भूमि पर किया जाता है । औद्योगिक उत्प्रवाह का निस्तारण नदी/नाले में नहीं किया जाता है ।
6. उद्योग के रेण्डरिंग सेक्शन में आवश्यक वाष्प की आपूर्ति हेतु 04टन/घंटा वाष्प जनन क्षमता के दो ब्वायलर स्थापित हैं जिसमें एक ब्वायलर स्टैंडबाई रहता है । ब्वायलर में ईंधन के रूप में एलडीओ अथवा बायोमास का प्रयोग किया जाता है । ब्वायलर से संबद्ध घिमनी की ऊंचाई भूतल से लगभग 30मीटर है । वायु प्रदूषण नियंत्रण हेतु बायोमास फायर्ड ब्वायलर में मल्टी साइक्लोन उस्ट कलेक्टर स्थापित है । उद्योग में ब्लड मिल प्लांट भी स्थापित है ।

कू0प0उ0

7. उद्योग में उत्प्रवाह शुद्धीकरण संयंत्र के आउटलेट तथा चिमनी पर अनुश्रवण हेतु आनलाइन कंटीनुअस मानीटरिंग सिस्टम स्थापित है जो राज्य बोर्ड तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के सर्वर से संयोजित है ।
8. निरीक्षण के समय उद्योग में उत्प्रवाह के भूमिगत निस्तारण किये जाने के लिये रिवर्स बोरिंग स्थापित नहीं मिली ।
9. उद्योग को राज्य बोर्ड के पत्रांक-36279/UPPCB/Meerut(UPPCBRO)/CTO/Air/Meerut/2018 दिनांक-22/11/18 एवं पत्रांक-36289/UPPCB/Meerut(UPPCBRO)/CTO/Water/Meerut/2018 दिनांक-22/11/18 द्वारा कमशः जल/वायु सहमति प्राप्त है जिसकी वैधता अवधि 31/12/2023 तक की है (छायाप्रति संलग्न) ।



(प्रखर कुमार)

पर्या0अभियंता

~~क्षेत्रीय अधिकारी~~

